

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, आप ऐसा करके अपनी इस कार्य-बाही से इस सरकार को मजबूत बना रहे हैं यह आपको जानना चाहिए ।

अध्यक्ष महोदय : अब यह क्या बात हुई कि आप ने हेबियस कार्पस के मातहत दर-क्वास्त की 107 को चुनौती दी और गृह मंत्री ने इसलिए आपको छोड़ दिया, भाग गये मैदान छोड़ कर और आपका मुकाबला नहीं कर सके ।

डा० राम मनोहर लोहिया : मेरा मुकबला कहाँ ? अगर भ्रूक्षे मुकाबला करने की बाकत होती तो इस तरीके से मेरे साथ बर्ताव नहीं करते । इसे आप हंसी मजाक मत समझिये । यह देश का मामला है ।

अध्यक्ष महोदय : मैं हंसी मजाक क्या कर रहा हूँ ?

डा० राम मनोहर लोहिया : वह लोग जो कर रहे हैं । मुकाबला 107 का है मेरा मुकाबला कहाँ है ?

अध्यक्ष महोदय : दफा 107 का मुकाबला मैं यहाँ कैसे उठाने दे सकता हूँ ?

डा० राम मनोहर लोहिया : आपने कई बार यहाँ कहा है कि हाउस में उठाया जा सकता है ।

अध्यक्ष महोदय : यह गलत है ऐसा नहीं हो सकता है । माननीय सदस्य अब बस करें और मुझे हाउस की कार्यवाही को आगे चलाने दें ।

डा० राम मनोहर लोहिया : **

Shri Raghunath Singh (Varanasi):
He is passing the limit of indignity.

अध्यक्ष महोदय : मेरे बार-बार मना करने के बावजूद भी वह बोलते चले जा रहे हैं मुझे उनके खिलाफ ऐक्शन लेना पड़ेगा ।

श्री मधु लिमये (मुंगेर): ऐक्शन की आप धमकी देते हैं ।

अध्यक्ष महोदय : मैं कर भी और क्या सकता हूँ जबकि आप हाउस का काम आगे चलने ही नहीं देंगे ।

डा० राम मनोहर लोहिया : आप इस कुर्सी पर बैठ कर रोये थे और तब मैं ने आपके पक्ष में बात कही थी . . .

अध्यक्ष महोदय : अजीब बात माननीय सदस्य ने कही है कि मैं रोया था । पेपर्स टू बी लेड अन दी टेबुल ।

श्री श्री* (अलीगढ़) : अध्यक्ष महोदय,

अध्यक्ष महोदय : जी नहीं ।

श्री श्रीय्य : आप कर क्या रहे हैं जरा मुझे सुन तां लीजिये ।

अध्यक्ष महोदय : इस वक्त हाउस का काम आगे चलने दें ।

श्री श्रीय्य : अध्यक्ष महोदय, आज मैम्बरान पार्लियामेंट के साथ में साधारण व्यक्ति से भी बुरा बर्ताव हो रहा है ।
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अध्यक्ष महोदय : आर्डर, आर्डर ।

श्री मधु लिमये : आप सबको सुन लीजिये, एक एक मिनट ।

12.15 hrs.

RE. BUSINESS OF THE HOUSE

Mr. Speaker: Papers to be laid on the Table.

Shrimati Vimla Devi (Eluru): Sir, please give me two minutes. If I speak without your permission, you ask me to go out of the House.

Mr. Speaker: Why should she speak without permission?

Shrimati Vimla Devi: I am asking your permission to say something about today's business.

Mr. Speaker: If it relates to the list of business, she may say it.

Shrimati Vimla Devi: After coming to this Parliament from Andhra Pradesh, we have given so many calling attention notices; I am not going to raise it now. But we have given a motion, which has been admitted as a No-Day-Yet-Named-Motion, about the situation in Andhra as a result of the policy of the Central Government. Every week we are waiting for that discussion to be taken up in this House, but every week we find something else is being brought. Why is the Government hesitating to discuss the Andhra situation? They think that this is something happening in the south and the north is more important. South is neglected.

Mr. Speaker: It is for the Government to answer.

Shrimati Vimla Devi: Please ask them to put it up on the agenda. Parliament is going to be finished—I mean the business of this Parliament is going to be finished soon. Please ask them.

Mr. Speaker: I am not going to ask them. I have admitted it. That is the first step. The sub-committee has recommended that it should be taken up. That is the second step. Now it is for the Government to put it up.

Shrimati Renu Chakravarty (Barrackpore): These matters are being pushed out one by one. That is why the pressure comes on you at zero hour. (Interruptions).

Shri Tyagi (Dehra Dun) All the lady members have combined together!

Shrimati Vimla Devi: 76 members have resigned from the Assembly.

Shri Hari Vishnu Kamath (Hoshangabad): Her statement that Parliament is going to be finished need not be taken seriously.

श्री शीर्ष (अलीगढ़) अध्यक्ष महोदय,
मैंने एक पत्र लिखा था ..

अध्यक्ष महोदय : आर्डर, आर्डर, मुझे सुनने दीजिये।

12.17 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMITTEE ON INDIAN FOREIGN SERVICE

The Minister of External Affairs (Shri M. C. Chagla): I beg to lay on the Table a copy of the Report of the Committee on the Indian Foreign Service. [Placed in Library. See No. LT-7382/66].

AMENDMENT TO THE SECOND SCHEDULE TO THE INDIAN TARIFF ACT, 1934

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of Notification No. S.O. 3460 published in Gazette of India dated the 11th November, 1966, making certain amendment to the Second Schedule to the Indian Tariff Act, 1934, under subsection (2) of section 4A of the said Act. [Placed in Library. See No. LT-7383/66].